

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (Civil) No(s).26197-26200/2008

(From the judgement and order dated 18/01/2008 in WP No.1873/2003, order dated 18/01/2008 in WP No.1878/2003, order dated 18/01/2008 in WP No.310/1999, order dated 18/01/2008 in WP No.2101/2003 of The HIGH COURT OF M.P AT GWALIOR)

RAKESH SHARMA & ORS.

Petitioner(s)

VERSUS

STATE OF M.P. & ORS.

Respondent(s)

(With appln. for permission to implead the name of applicant and permission to file additional documents and substitution and substitution of deceased petitioner and c/delay in filing substitution and for substituting names of the petitioners)
(For final disposal)

Date: 24/08/2011 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE DR. JUSTICE B.S. CHAUHAN

For Petitioner(s) Mr. Sunil Gupta, Sr. Adv.
 Mrs. Nisha Bagchi, Adv.
 Mrs. Anupam Srivastava, Adv.
 Mr. Vikas Mehta, Adv.

For Respondent(s)/ Mr. K.K. Venugopal, Sr. Adv.
Municipal Corpn. Mr. Rajiv Dhawan, Sr. Adv.
 Mr. M.P. Jha, Adv.
 Mr. P.D. Bidua, Adv.
 Mr. Ram Ekbal Roy, Adv.
 Mr. Harshvardhan Jha, Adv.

State of M.P. Mr. Vikas Upadhyay, Adv.
 Mr. B.S. Banthia, Adv.

UPON hearing counsel the Court made the following
O R D E R

Delay in filing substitution of deceased
petitioner No.43 is condoned.

I.A.Nos. 49, 54 to 64 are allowed.

...2/-

:2:

Mr. Sunil Gupta learned senior counsel for the petitioners commenced his arguments at 10.35 a.m. and concluded at 2.25 p.m. Thereafter Mr. K.K. Venugopal, learned senior counsel appearing for the respondent made his submissions from 2.25 p.m. to 3.10 p.m. Then Dr. Rajeev Dhawan learned senior counsel made his submissions from 3.10 p.m. to 3.30 p.m. Thereafter, Mr. Vikas Upadhyay learned counsel appearing on behalf of State argued about 5 minutes. Then Mr. Sunil Gupta, learned senior counsel made his reply submissions from 3.30 p.m. to 4.00 p.m.
Hearing concluded.

The Court reserved its verdict.

[Usha Bhardwaj]
Court Master

[Savita Sainani]
Court Master